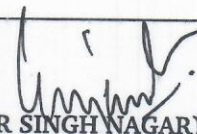


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs.) : DELHI

As per the directions of the Ld. District & Sessions Judge (HQs.), Delhi, the undermentioned Ld. Judicial Officers shall hold their courts in the rooms mentioned against their names at Tis Hazari Court Complex w.e.f. 06.06.2019:-

S. No.	Name of the Judicial Officer	From	To
1.	Ms. Sujata Kohli Judge, MACT-01 (Central)	307	102
2.	Sh. Laxmi Kant Gaur ADJ-5 (Central)	102	307

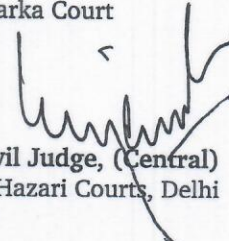

(GAJENDER SINGH NAGAR)
Administrative Civil Judge, (Central)
Tis Hazari Courts, Delhi

Copy forwarded for information & necessary action to:-

No. 51215-260/CTB/THC/2019

Dated: 04 JUN 2019

1. The PS to Ld. District & Sessions Judge (HQs.), Delhi.
2. The PS to the Ld. District & Sessions Judge (West), Delhi.
3. The Ld. Officer Incharge, Judicial Branch, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
4. The concerned Ld. Presiding Officers.
5. The Ld. Chief Metropolitan Magistrate (Central/West), THC, Delhi.
6. The Ld. Administrative Civil Judge (West), THC, Delhi.
7. The A.O. (Judl.)/Incharge, Judicial Branch, Administration Branch (I, II, III), Accounts Branch, Care Taking Branch (West), Computer Branch & Filing Section, THC.
8. The Incharge, Care Taking Branch (Central), THC with the direction to get the record of the aforesaid court rooms shifted today itself.
9. The PRO/APRO/Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
10. Telephone Operator, Reception Office, THC, Delhi.
11. The Secretary, Bar Association, THC/PHC/Saket/KKD/Rohini & Dwarka Court Complex, Delhi/New Delhi.
12. Notice Boards, THC, Delhi.


Administrative Civil Judge, (Central)
Tis Hazari Courts, Delhi